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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CRL.M.C. 149/2018, CRL.M.A. 624/2018

RITA KHURANA & ORS

.....Petitioners

Through: Mr. Jitender Saini and Mr.
Mohinder Saini, Advs.

versus

CENTRAL BUREAU OF INVESTIGATION & ORS

.....Respondents

Through: Mr. Ripudaman Bhardwaj, SPP
with Mr. Kushagra Kumar, Mr.
Amit Rana and Ms. Pragati Trivedi,
Advs. for CBI

66

+ CRL.M.C. 150/2018, CRL.M.A. 633/2018, CRL.M.A. 14881/2025

SUBHASH CHANDER & ORS

.....Petitioners

Through: Mr. Jitender Saini and Mr.
Mohinder Saini, Advs.

versus

CBI & ORS

.....Respondents

Through: Mr. Ripudaman Bhardwaj, SPP
with Mr. Kushagra Kumar, Mr.
Amit Rana and Ms. Pragati Trivedi,
Advs. for CBI

67

+ CRL.M.C. 161/2018, CRL.M.A. 674/2018, CRL.M.A. 14880/2025

S RAGHAVAN & ORS

.....Petitioners

Through: Mr. Jitender Saini and Mr.
Mohinder Saini, Advs.

versus

CBI & ORS

.....Respondents

Through: Mr. Ripudaman Bhardwaj, SPP
with Mr. Kushagra Kumar, Mr.
Amit Rana and Ms. Pragati Trivedi,
Advs. for CBI



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CRL.REV.P. 376/2018

CENTRAL BUREAU OF INVESTIGATIONPetitioner

Through: Mr. Ripudaman Bhardwaj, SPP
with Mr. Kushagra Kumar, Mr.
Amit Rana and Ms. Pragati Trivedi,
Advs. for CBI

versus

RUBY SRIVASTAVA & ANRRespondents

Through: Mr. Jitender Saini and Mr.
Mohinder Saini, Advs.

69

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CRL.REV.P. 377/2018

CENTRAL BUREAU OF INVESTIGATIONPetitioner

Through: Mr. Ripudaman Bhardwaj, SPP
with Mr. Kushagra Kumar, Mr.
Amit Rana and Ms. Pragati Trivedi,
Advs. for CBI

versus

V IJAY KUMAR JARKA & ORSRespondents

Through: Mr. Jitender Saini and Mr.
Mohinder Saini, Advs.

70

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CRL.REV.P. 378/2018

CENTRAL BUREAU OF INVESTIGATIONPetitioner

Through: Mr. Ripudaman Bhardwaj, SPP
with Mr. Kushagra Kumar, Mr.
Amit Rana and Ms. Pragati Trivedi,
Advs. for CBI

versus

AJAY J MERCHANTRespondent

Through: Mr. Jitender Saini and Mr.
Mohinder Saini, Advs.

71

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CRL.REV.P. 561/2018

CENTRAL BUREAU OF INVESTIGATIONPetitioner



Through: Mr. Ripudaman Bhardwaj, SPP
with Mr. Kushagra Kumar, Mr.
Amit Rana and Ms. Pragati Trivedi,
Adv. for CBI

versus

ASHOK GUPTA

.....Respondent

Through:

72

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CRL.REV.P. 579/2018

CENTRAL BUREAU OF INVESTIGATION

.....Petitioner

Through: Mr. Ripudaman Bhardwaj, SPP
with Mr. Kushagra Kumar, Mr.
Amit Rana and Ms. Pragati Trivedi,
Adv. for CBI

versus

GULAB SINGH RANA

.....Respondent

Through:

73

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CRL.REV.P. 580/2018, CRL.M.A. 4970/2020

CENTRAL BUREAU OF INVESTIGATION

.....Petitioner

Through: Mr. Ripudaman Bhardwaj, SPP
with Mr. Kushagra Kumar, Mr.
Amit Rana and Ms. Pragati Trivedi,
Adv. for CBI

versus

HARISH CHANDRA NARANG

.....Respondent

Through: Mr. Sewaram and Mr. C.S. Walia,
Adv.

74

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CRL.REV.P. 739/2018, CRL.M.A. 30919/2018

CENTRAL BUREAU OF INVESTIGATION

.....Petitioner

Through: Mr. Ripudaman Bhardwaj, SPP
with Mr. Kushagra Kumar, Mr.
Amit Rana and Ms. Pragati Trivedi,
Adv. for CBI

versus



HARISH CHANDRA NARANGRespondent
Through: Mr. Sewaram and Mr. C.S. Walia,
Advs.

CORAM:
HON'BLE MR. JUSTICE SAURABH BANERJEE

ORDER
27.01.2026

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1. The Hon'ble Judge is on leave today.
2. Renotify on 19.03.2026.
3. A copy of this order be kept with the connected matters.

By Order

COURT MASTER

JANUARY 27, 2026/Ab